

Supply of drinking water to the problem villages has been included in the new 20 Point Programme. During the sixth Plan, the effort will be to cover all the identified problem villages with atleast one source of safe potable water available throughout the year. The needs of the scheduled castes and scheduled tribes population in the rural areas will be given due priority in the implementation of this programme. The outlay for the programme in the Sixth Five Year Plan has been stepped upto Rs. 2007.11 crores compared to Rs. 429.27 crores in the Fifth Plan (1974—79).

Additional Irrigation Target for the Sixth Plan

60. SHRI JAIPAL SINGH KASHYAP:
SWAMY INDERVESH:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the additional irrigation target planned for the Sixth Plan is not likely to be achieved; and

(b) if so, what is the anticipated shortfall in the achievement of irrigation target during the Sixth Plan period and what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRODHA): (a) and (b) Against a target of 13.74 million hectares, during the first three years of the Plan, 7.06 million hectares of potential are expected to be created upto June 1983. With the same rate of achievement in the remaining two years, a further potential of 4.7 million hectares may be expected in the remaining two years of the Plan. Thus the likely shortfall will be about 2 million hectares.

The main reason for the shortfall is financial constraints due to the escalation in the costs.

Administrative and Financial problems of Slum Improvement Schemes

61. SHRI SONTOSH MOHAN DEV:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the slums improvement schemes have not met any progress due to legal and administrative problems and financial shortcomings; and

(b) what steps are proposed to speedily implement the slums improvement schemes?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) The reasons for slow progress in the implementation of the scheme for Environmental Improvement of urban slums include shortcomings in the adequate provision of funds, institutional arrangements, involvement of the community, effective monitoring, building materials supply and maintenance of the assets created. The State Governments/UT administrations have been requested to take necessary steps in order to accelerate the implementation of the programme and achieve the targets fixed. 'Slum Improvement' being in the State sector, it is for the State Governments to take suitable remedial measures. The scheme is being constantly monitored by the Central Government under the 20-Point Programme.

विभिन्न राज्यों में गन्ने का अलग-अलग मूल्य ढांचा

62. श्री जगपाल सिंह :

श्री रामावतार शास्त्री :

क्या खाद्य तथा नागरिक प्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सभी गन्ना-उत्पादक राज्य में गन्ने का मूल्य 25 रुपये प्रति क्विंटल निर्धारित करने हेतु आवश्यक निर्देश जारी किये हैं ;